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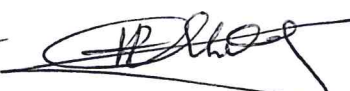
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 78/17 in CP No.13/ 2017	-	For filing objections	241(1)	Mr. I.G. Kashinath & Others Vs. Ramgad Minerals & Mines Pvt. Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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H. Parvathamma Shetty Applicant 

888 7986748.

SHUBHANGI SETLUR

RESPONDENTS S.S. Shetty

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Counsel for petitioner is present. He has filed a memo informing the Tribunal the Legal Heir of R-2 is already on record who is R-3. Therefore, R-3 is recognised as LR of R-2. Counsel for petitioner has also filed objections for IA No.78/17.

List it for hearing on 22.11.2017.


MEMBER (J)


MEMBER (T)